

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL,
PRINCIPAL BENCH: NEW DELHI
Company Appeal (AT)(Insolvency) No. 233 of 2021**

In the matter of:

Dwarkadhish Sakhar Karkhana Ltd.

....Appellant

Vs.

Pankaj Joshi & Anr.

...Respondents

Present

For Appellant: Mr. Arun Kathpalia, Sr. Advocate with Mr. Shiv Kumar Suri, Mr. Shikhil Suri, Ms. Shilpa Saini, Mr. Shadab Jain, Mr. Ankit Paleja, Advocates.

For Respondents: Mr. P. Joshi, Mr. Manish Desai, Advocates for R-1. Mr. Sumesh Dhawan, Ms. Vatsala Kak, Ms. Geetika Sharma, Ms. Vaishnavi Mungekar, Advocates for R-2.

ORDER

13.04.2021: Heard Learned Senior Counsel for the Appellant at length.

Let the matter be fixed for Respondents argument as 'Part Heard' on **28th April, 2021.**

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

sr/kam